

ITEM NO.66

COURT NO.15

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 25485/2024

(Arising out of impugned final judgment and order dated 20-09-2024 in WPPIL No. 6547/2022 passed by the High Court Of Jharkhand At Ranchi)

THE STATE OF JHARKHAND &amp; ORS.

Petitioner(s)

VERSUS

DANYAAL DANISH &amp; ORS.

Respondent(s)

(IA No. 246519/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH

SLP(C) No. 25454/2024 (XVII)

(FOR ADMISSION and I.R. and IA No.246118/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 08-11-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SUDHANSHU DHULIA  
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv.  
Mr. Arunabh Chowdhury, Sr. Adv.  
Ms. Pragya Baghel, Adv.  
Ms. Adya Shree Dutta, Adv.  
Mr. Jayant Mohan, AOR

For Respondent(s) Mr. Ardhendumauli Kumar Prasad, Sr. Adv.  
Ms. Ashmita Bisarya, Adv.  
Mr. Shivank S. Singh, Adv.  
Mr. Nirmal Kumar Ambastha, AOR

UPON hearing the counsel the Court made the following  
O R D E R

On the last occasion i.e. on 04.11.2024, we requested Mr. Ardhendumauli Kumar Prasad to inform Mr. Tushar Mehta, learned Solicitor General, to appear in this matter, as the Union of India was being represented before the Jharkhand High Court.

The matter was adjourned for today, but no one appears for the Union of India.

Issue notice, returnable on 03.12.2024.

Mr. Nirmal Kumar Ambastha, learned Advocate-on-Record, accepts notice on behalf of Respondent No. 1.

Let notice be served on the standing counsel for Union of India - Respondent Nos. 2 and 3, through Central Agency Section.

We are presently not interfering with the merits for the formation of the Committee, as directed by the High Court, as that, if at all, will only be done after hearing all the parties but the petitioners may not send the proposed name of the member of the Committee as directed only till the next date of listing.

List on 03.12.2024.

(JAYANT KUMAR ARORA)  
ASST. REGISTRAR-CUM-PS

(RENU BALA GAMBHIR)  
COURT MASTER